**BENCH-I** 

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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB). No. 245/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company		Shree Shyam Inorganic Pvt. LtdVersus-RHD Enterprise Pvt. Ltd.		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
7		K. Opally	For Respuded	11/1/18
2.	Me gnad Downie	Dutla.	operate mal Ore ditor	S. Cerlla .

## ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

CoC has not confirmed the appointment of IRP as RP and also not recommended any name who is to be appointed as RP. Therefore, we hereby appoint Mr. Bijoy Murmuria, Registration No.IBBI/IPA-001/IP-P00007/2016-17/10026, e-mail: bijay\_murmuria@maheshwariassociates.com, mobile no. 9830039390 as Resolution Professional from the Panel of Insolvency Professionals received from the Insolvency and Bankruptcy Board of India. He is directed to submit Form 2 within 2 days and same be intimated to him through e-mail as

well as over the phone. Copy of this order may also be sent to him through e-mail also.

List it on 12/02/2018.

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(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)